

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

IA 110919/2019, 110921/2019, in Petition(s) for Special Leave to Appeal (C) No(s). 18871/2019

STATE OF U.P. & ORS.

Petitioner(s)

VERSUS

BASANTU ALIAS BAKHEDU

Respondent(s)

IA No. 110919/2019 - CONDONATION OF DELAY IN FILING
IA No. 110921/2019 - EXEMPTION FROM FILING O.T.)

Date : 17-02-2021 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R. SUBHASH REDDY
[IN CHAMBER]

For Petitioner(s) Mr. Rajeev Kumar Dubey, Adv.
Mr. Ashiwan Mishra, Adv.
Mr. Kamlendra Mishra, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Mr. Rajeev Kumar Dubey, Ld. Counsel for the petitioner seeks and is granted one week's time to comply with the office report dated 26.10.2020.

(JATINDER KAUR)
SENIOR PERSONAL ASSISTANT

(RENU KAPOOR)
BRANCH OFFICER